(q) Annual Report and Accounts of the Population Research Centre, Himachal Pradesh University, Shimla, for the year 2008-09, together with the Auditor's Report on the Accounts.

[Placed in Library. See No.L.T. 1028/15/09]

- (r) Annual Report and Accounts of the Population Research Centre, The Gandhigram Institute of Rural Health and Family Welfare Trust, Dindigul, Tamil Nadu for the year 2008-09, together with the Auditor's Report on the Accounts.
- (ii) Review by the Government on the working of the above Centres.

[Placed in Library. See No.L.T. 1015/15/09]

I. Notifications of the Ministry of Health and Family Welfare.

II. Report and Accounts (2008-09) of IPGTRA, Jamnagar and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table

 A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of AYUSH) Notification No.7-1/2004-CCH, dated the 18th March, 2009, publishing the Homoeopathy Central Council (Registration) Amendment Regulations, 2008, under sub-section (2) of Section 32 of the Homoeopathy Central Council Act, 1973, together with delay statement.

[Placed in Library. *See* No.L.T. 1040/15/09]

- II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of Institute for Post Graduate Teaching and Research in Ayurveda (IPGTRA), Jamnagar, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T. 1039/15/09]

Report and Accounts (2008-09) of AYCL, Kolkata and related papers

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:

- (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, for the year 2008-09, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No.L.T. 1211/15/09]